

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No.364/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Vivid Colors Pvt Ltd. -Vs- Jenson & Nicholson (India) Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 - SACHIN KUMAR  
2 - SURENDRA KUMAR

Reb- JNLC

Sachin Kumar  
11/10/2017

DO

Surendra Kumar  
11.10.17ARVIND GUPTA  
AdvVivid Colors  
Pvt. Ltd.Arvind Gupta  
11/10/17

**ORDER**

The Ld. Counsel for the Corporate Debtor is present.

The Interim Resolution Professional has filed the progress report on 13-09-2017.

The Insolvency Resolution application has been initiated under Section 7 of the Insolvency & Bankruptcy Code, 2016 and has been admitted on 07-08-2017.

List on 17-11-2017 for filing of further progress report by the Interim Resolution Professional.

*Jd*  
(Jinan KR)  
Member(J)

*Jd*  
(Vijai Pratap Singh)  
Member(J)